

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 109
(IB)-967(PB)/2018
CA-2877/2019, IA-4775/2020, IA-6039/2022,
CA-1058/2020, New IA-3561/2024

IN THE MATTER OF:
SGM Webtech Pvt Ltd

... **Applicant/Petitioner**

Versus

Boulevard Projects Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 19.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Sidhartha Das in IA-3561/2024, Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Ishaan Dhingra in IA-6039/2022 & IA-1058/2020, Adv. Kumar Mihir
- For the Respondent** : Adv. Anuja Pethia in IA-4775/2020 for R-18-21
- For the Asian Society** : Adv. Shrey Ashat, Adv. Preetika Mishra, Adv. Vicky Kumar for Asian Society of Film and Television in IA-2877/2019
- For the SRA** : Adv. Raunak Dhillon, Adv. Madhavi Khanna, Adv. Nihaad Diwan, Adv. Jeezan Riyaz

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-2877/2019, IA-4775/2020, IA-6039/2022, CA-1058/2020, IA-3561/2024: List on 25.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)